

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixteenth Lok Sabha)

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## FORTY-FOURTH REPORT

(Presented on 13.12.2018 )

On behalf of the Committee on Private Members' Bills and Resolutions, I having been authorised by the Committee to present the Report, present this Forty-fourth Report.

2. The Committee met on 12 December, 2018 for-

- I. Examination of five Constitution (Amendment) Bills under rule 294(1)(a) of the Rules of Procedure.
- II. Classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

### **Examination of the Constitution (Amendment) Bills**

3. The Committee examined the following five Constitution (Amendment) Bills:-

- (1) The Constitution (Amendment) Bill, 2018 (Insertion of new article 21B) by Shri Nishikant Dubey, M.P.

The Bill seeks to insert a new article 21B in the Constitution with a view to make right to health as a fundamental right of the citizens. It also provides that the States shall earmark not less than eight per cent. of its annual budget on healthcare.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

- (2) The Constitution (Amendment) Bill, 2018 (Amendment of article 142) by Shri Bhartruhari Mahtab, M.P.

The Bill seeks to amend the Constitution with a view to provide that-

- (a) a decree or order passed or made under article 142 shall be issued only by a Bench consisting of not less than five judges of the Supreme Court;

(b) the Supreme Court shall not issue an order overriding an express statutory provision; and

(c) the directions issued under article 142 shall be in operation only till the competent legislature has not made any statutory provisions on the subject and, if the statutory provision so made is inconsistent with the decree or order passed or made by the Supreme Court, the statutory provision shall prevail notwithstanding such inconsistency.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

- (3) The Constitution (Amendment) Bill, 2018 (Insertion of new article 16A) by Shri Dushyant Chautala, M.P.

The Bill seeks to insert a new article 16A in the Constitution with a view to make right to employment as a fundamental right of the citizens above the age of eighteen years. It also provides for unemployment allowance to unemployed citizens till they are provided with employment at such rate as Parliament may by law determine.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

- (4) The Constitution (Amendment) Bill, 2018 (Amendment of the Eighth Schedule) by Shri Rama Chandra Hansdah, M.P.

The Bill seeks to amend the Eighth Schedule to the Constitution with a view to include “Ho” and “Mundari” languages therein.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

- (5) The Constitution (Amendment) Bill, 2018 (Omission of article 44, etc.) by Shri Gopal Chinayya Shetty, M.P.

The Bill seeks to amend the Constitution with a view to omit article 44 and insert new articles 51B and 51C to make Uniform Civil Code enforceable throughout the territory of India.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

### **Classification and allocation of time to Bills**

4. The Committee considered classification and allocation of time in respect of one hundred twenty-eight Bills as shown in the Appendices.

5. After considering all aspects of the Bills, the Committee recommend that one hundred eight Bills shown in Appendix-I be placed in category `A`. The Committee further recommend that the remaining twenty Bills shown in Appendix-II be placed in category `B`. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

### **Recommendations**

6. The Committee recommend that –

- (i) Sarvashri Nishikant Dubey, Bhartruhari Mahtab, Dushyant Chautala, Rama Chandra Hansdah and Gopal Chinayya Shetty, M.Ps. may be permitted to move for leave to introduce their Constitution (Amendment) Bills specified in paragraph 3 above; and
- (ii) the classification and allocation of time to one hundred twenty-eight Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

*12 December, 2018*

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*21 Agrahayana, 1940 (Saka)*

RATTAN LAL KATARIA

*Acting Chairperson,  
Committee on Private Members'  
Bills and Resolutions.*

## APPENDIX-I

(See para 5 of the Report)  
(List of Bills placed in category 'A' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 2018 ( <u>Insertion of new article 371K</u> ) by Shri Asaduddin Owaisi , M.P.	31 of 2018	A	2 hours
2.	The Prevention of Deaths Due to Heat and Cold Waves Bill, 2018 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	9 of 2018	A	2 hours
3.	The Women Welfare Bill, 2018 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	13 of 2018	A	2 hours
4.	The Self-Financing Professional Educational Institutions (Control and Regulation) Bill, 2018 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	6 of 2018	A	2 hours
5.	The Compulsory Furnishing of Bills for Goods and Services Bill, 2018 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	34 of 2018	A	2 hours
6.	The National Tourism (Sustainable Development and Promotion) Bill, 2018 by Shri Anurag Singh Thakur , M.P.	28 of 2018	A	2 hours
7.	The Data Privacy and Protection Bill, 2017 by Dr. Shashi Tharoor, M.P.	161 of 2017	A	2 hours
8.	The Criminal Law (Amendment) Bill, 2017 ( <u>Amendment of section 354D, etc.</u> ) by Dr. Shashi Tharoor, M.P.	233 of 2017	A	2 hours

1	2	3	4	5
9.	The Archaeological and Natural Heritage Conservation Bill, 2017 by Shrimati Kavitha Kalvakuntla, M.P.	180 of 2017	A	2 hours
10.	The Drugs and Cosmetics (Amendment) Bill, 2018 ( <u>Insertion of new Chapter IIIA</u> ) by Shrimati Kavitha Kalvakuntla, M.P.	15 of 2018	A	2 hours
11.	The Reservation in Posts and Services for Kapu Community of Andhra Pradesh Bill, 2018 by Shri Muthamsetti Srinivasa Rao, M.P.	58 of 2018	A	2 hours
12.	The Supreme Court and the High Courts (Use of Official Languages and Other Provisions) Bill, 2018 by Shri Ajay Misra 'Teni', M.P.	61 of 2018	A	2 hours
13.	The Wild Life (Protection) Amendment Bill, 2017 ( <u>Insertion of new section, etc.</u> ) by Shri Kalikesh Narayan Singh Deo, M.P.	160 of 2017	A	2 hours
14.	The Protection of Children from Sexual Offences (Amendment) Bill, 2017 ( <u>Amendment of section 2, etc.</u> ) by Shri Kalikesh Narayan Singh Deo, M.P.	234 of 2017	A	2 hours
15.	The Rights of Persons with Disabilities (Amendment) Bill, 2017 ( <u>Amendment of the Schedule</u> ) by Shrimati Poonam Mahajan, M.P.	125 of 2017	A	2 hours
16.	The Guardians and Wards (Amendment) Bill, 2017 ( <u>Insertion of new section 18A</u> ) by Shrimati Poonam Mahajan, M.P.	150 of 2017	A	2 hours
17.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2017 ( <u>Amendment of section 21</u> ) by Shrimati Poonam Mahajan, M.P.	175 of 2017	A	2 hours
18.	The Protection of Children from Sexual Offences (Amendment) Bill, 2017 ( <u>Insertion of new section 38A</u> ) by Shrimati Poonam Mahajan, M.P.	173 of 2017	A	2 hours
19.	The Skill (Training and Education) Bill, 2018 by Shrimati Supriya Sule, M.P.	45 of 2018	A	2 hours
20.	The Menstrual Hygiene Management (Awareness and Affordable Sanitary Napkin Distribution) Bill, 2018 by Shrimati Supriya Sule, M.P.	76 of 2018	A	2 hours

1	2	3	4	5
21.	The Anganwadi Workers (Empowerment and Welfare) Bill, 2018 by Shrimati Supriya Sule, M.P	125 of 2018	A	2 hours
22.	The Compulsory First-Aid Training in Schools Bill, 2018 by Shri Shivaji Adhalrao Patil, M.P.	48 of 2018	A	2 hours
23.	The Maternity Benefit (Amendment) Bill, 2018 ( <u>Amendment of section 3, etc.</u> ) by Shri Shivaji Adhalrao Patil, M.P.	43 of 2018	A	2 hours
24.	The Compulsory Establishment of Medical Centres in Schools Bill, 2018 by Shri Shivaji Adhalrao Patil, M.P.	88 of 2018	A	2 hours
25.	The Tribal Children and Lactating Women in Jharkhand and Other States (Removal of Hunger, Malnutrition and Prevention of Starvation Deaths) Bill, 2017 by Shri Nishikant Dubey, M.P.	250 of 2017	A	2 hours
26.	The Prevention of Crimes in the Name of Honour and Tradition and Prohibition of Interference with the Freedom of Matrimonial Alliances Bill, 2017 by Shri Nishikant Dubey, M.P.	237 of 2017	A	2 hours
27.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2018 ( <u>Amendment of section 2, etc.</u> ) by Shri Nishikant Dubey, M.P.	35 of 2018	A	2 hours
28.	The High Court of Orissa (Establishment of a Permanent Bench at Balasore) Bill, 2017 by Shri Rabindra Kumar Jena, M.P.	120 of 2017	A	2 hours
29.	The Consumer Goods Price Fixation Board Bill, 2018 by Shri Rajesh Ranjan, M.P.	8 of 2018	A	2 hours
30.	The Jute Growers (Remunerative Price and Welfare) Bill, 2017 by Shri Rajesh Ranjan, M.P.	216 of 2017	A	2 hours
31.	The Inter-State River Water Authority Bill, 2017 by Shri Rajesh Ranjan, M.P.	221 of 2017	A	2 hours
32.	The Constitution (Amendment) Bill, 2018 ( <u>Amendment of article 85</u> ) by Shri Gaurav Gogoi, M.P.	29 of 2018	A	2 hours

1	2	3	4	5
33.	The Prohibition of Using Telecommunication System for Hoax Calls Bill, 2017 by Shrimati Darshana Vikram Jardosh, M.P.	80 of 2017	A	2 hours
34.	The Private Healthcare Sector (Regulation of Fees) Bill, 2017 by Shrimati Darshana Vikram Jardosh, M.P	260 of 2017	A	2 hours
35.	The High Court of Gujarat (Establishment of a Permanent Bench at Surat) Bill, 2018 by Shrimati Darshana Vikram Jardosh, M.P.	68 of 2018	A	2 hours
36.	The Immoral Traffic (Prevention) Amendment Bill, 2018 ( <u>Amendment of section 2, etc.</u> ) by Shrimati Darshana Vikram Jardosh, M.P.	66 of 2018	A	2 hours
37.	The Constitution (Amendment) Bill, 2018 ( <u>Amendment of article 324</u> ) by Shri Rajeev Satav ,M.P.	25 of 2018	A	2 hours
38.	The Constitution (Amendment) Bill, 2018 ( <u>Amendment of article 148</u> ) by Shri Rajeev Satav, M.P.	17 of 2018	A	2 hours
39.	The National Commission for Welfare of Farmers Bill, 2018 by Shri Rajeev Satav, M.P.	97 of 2018	A	2 hours
40.	The National Agricultural Produce Price Fixation Tribunal Bill, 2018 by Shri Rajeev Satav, M.P.	96 of 2018	A	2 hours
41.	The Physiotherapy Central Council Bill, 2017 by Dr. Kirit Premjibhai Solanki, M.P.	200 of 2017	A	2 hours
42.	The Mental Healthcare (Amendment) Bill, 2017 ( <u>Amendment of section 3, etc.</u> ) by Dr. Kirit Premjibhai Solanki, M.P.	197 of 2017	A	2 hours
43.	The Wild Life (Protection) Amendment Bill, 2017 ( <u>Insertion of new Chapter IVD</u> ) by Dr. Kirit Premjibhai Solanki, M.P.	265 of 2017	A	2 hours
44.	The Tuberculosis (Prevention and Control) Bill, 2017 by Dr. Kirit Premjibhai Solanki, M.P.	230 of 2017	A	2 hours

1	2	3	4	5
45.	The Right to Free and Compulsory Education for Children of Farmers Living in Drought Prone Areas Bill, 2018 by Shri Chandrakant Khaire, M.P.	19 of 2018	A	2 hours
46.	The Unlawful Activities (Prevention) Amendment Bill, 2018 ( <u>Insertion of new sections 23A to 23C</u> ) by Shri Chandrakant Khaire, M.P.	20 of 2018	A	2 hours
47.	The Juvenile justice (Care and Protection of Children) Amendment Bill, 2018 ( <u>Insertion of new section 15A</u> ) by Shri Chandrakant Khaire, M.P.	23 of 2018	A	2 hours
48.	The Thalassemia Prevention Bill, 2018 by Dr. Dharam Vira Gandhi, M.P.	83 of 2018	A	2 hours
49.	The Constitution (Amendment) Bill, 2018 ( <u>Amendment of article 124</u> ) by Shri Gopal Chinayya Shetty, M.P.	11 of 2018	A	2 hours
50.	The Housing Facility for Destitute Senior Citizens, Widows and Orphan Children Bill, 2018 by Shri Dhananjay B. Mahadik, M.P.	75 of 2018	A	2 hours
51.	The Historical Heritage Conservation Bill, 2018. by Shri Dhananjay B. Mahadik, M.P.	91 of 2018	A	2 hours
52.	The Compulsory Career Guidance Bill, 2017 by Shri R. Dhruvanarayana, M.P.	261 of 2017	A	2 hours
53.	The National Poverty Alleviation Fund Bill, 2018 by Dr. Boora Narsaiah Goud, M.P.	113 of 2018	A	2 hours
54.	The Reservation of Vacancies in Posts and Services for Economically Backward Farmers Bill, 2018. by Dr. Boora Narsaiah Goud, M.P.	109 of 2018	A	2 hours
55.	The Representation of the People (Amendment) Bill, 2018 ( <u>Insertion of new section 29AA</u> ) by Dr. Boora Narsaiah Goud, M.P.	114 of 2018	A	2 hours



1	2	3	4	5
56.	The Constitution (Amendment) Bill, 2017 ( <u>Insertion of new article 324A</u> ) by Shrimati Meenakashi Lekhi, M.P.	211 of 2017	A	2 hours
57.	The Constitution (Amendment) Bill, 2017 ( <u>Amendment of article 124</u> ) by Shrimati Meenakashi Lekhi, M.P.	210 of 2017	A	2 hours
58.	The Constitution (Scheduled Castes) (Union Territories) Order (Amendment) Bill, 2018 ( <u>Amendment of the Schedule</u> ) by Shrimati Meenakashi Lekhi, M.P.	44 of 2018	A	2 hours
59.	The Payment of Compensation to Victims of Vermin Wild Animals and Crop Raid Bill, 2017 by Adv. Joice George, M.P.	192 of 2017	A	2 hours
60.	The River (Conservation and Elimination of Pollution) Bill, 2018 by Shri Shirang Appa Barne, M.P.	63 of 2018	A	2 hours
61.	The Medical Termination of Pregnancy (Amendment) Bill, 2018 ( <u>Amendment of section 3, etc.</u> ) by Shri Shrirang Appa Barne , M.P.	55 of 2018	A	2 hours
62.	The Solar Energy Promotion Bill, 2018 by Shri Shirang Appa Barne, M.P.	47 of 2018	A	2 hours
63.	The Rural Labour Welfare Bill, 2018. by Shri Shirang Appa Barne, M.P.	70 of 2018	A	2 hours
64.	The Constitution (Amendment) Bill, 2017 ( <u>Insertion of new article 21B</u> ) by Shri Sushil Kumar Singh, M.P.	89 of 2017	A	2 hours
65.	The Code of Criminal Procedure (Amendment) Bill, 2017( <u>Amendment of section 451</u> ) by Shri Sushil Kumar Singh, M.P.	82 of 2017	A	2 hours
66.	The Fluoride Contamination (Prevention) Bill, 2017 by Shri Ch. Malla Reddy, M.P.	217 of 2017	A	2 hours
67.	The Bamboo, Cane, Screw Pine and Mat Weavers and Workers (Welfare) Bill, 2017 by Dr. A. Sampath, M.P.	106 of 2017	A	2 hours

1	2	3	4	5
68.	The Reserve Bank of India (Amendment) Bill, 2017 ( <u>Amendment of section 2, etc.</u> ) by Shri Konda Vishweshwar Reddy, M.P.	202 of 2017	A	2 hours
69.	The Rainwater (Harvesting and Storage) Bill, 2017 by Dr. A. Sampath, M.P.	169 of 2017	A	2 hours
70.	The Renewable Energy Resources Commission Bill, 2017 by Shri Sunil Kumar Singh, M.P.	174 of 2017	A	2 hours
71.	The Companies (Amendment) Bill, 2018 ( <u>Amendment of section 134</u> ) by Shri Om Birla, M.P.	27 of 2018	A	2 hours
72.	The Right to Public Services Bill, 2017 by Shri Ninong Ering, M.P.	270 of 2017	A	2 hours
73.	The Menstruation Benefits Bill, 2017 by Shri Ninong Ering, M.P.	249 of 2017	A	2 hours
74.	The Clinical Establishments (Registration and Regulation) Amendment Bill, 2018 ( <u>Amendment of section 5, etc.</u> ) by Shri Dushyant Chautala, M.P.	22 of 2018	A	2 hours
75.	The Extension of Central Government Health Scheme to Every District Headquarter Bill, 2018 by Shri Mullappally Ramachandran, M.P.	16 of 2018	A	2 hours
76.	The Protection of Plants Bill, 2018 by Shri Mullappally Ramachandran, M.P.	24 of 2018	A	2 hours
77.	The Prevention of Begging Bill, 2018 by Shri Sunil Kumar Singh, M.P.	14 of 2018	A	2 hours
78.	The Women Farmers' Entitlements Bill, 2018 by Shri Sunil Kumar Singh, M.P.	12 of 2018	A	2 hours
79.	The Constitution (Amendment) Bill, 2018 ( <u>Amendment of article 15, etc.</u> ) by Shri Bhairon Prasad Mishra, M.P.	33 of 2018	A	2 hours
80.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2018 ( <u>Amendment of section 2, etc.</u> ) Shri Bhairon Prasad Mishra, M.P.	40 of 2018	A	2 hours

1	2	3	4	5
81.	The Indian Penal Code (Amendment) Bill, 2018 (Amendment of section 141) by Shri Bhairon Prasad Mishra, M.P.	42 of 2018	A	2 hours
82.	The Labour (Welfare and Rehabilitation) Bill, 2018 by Shri Bhairon Prasad Mishra, M.P.	41 of 2018	A	2 hours
83.	The Promotion and Protection of Intangible Cultural Heritage Bill, 2018 by Shri Kunwar Pushpendra Singh Chandel, M.P.	62 of 2018	A	2 hours
84.	The Special Infrastructure Development in Economically Backward Regions Bill, 2018 by Shri Kunwar Pushpendra Singh Chandel, M.P.	60 of 2018	A	2 hours
85.	The Betel Growers (Remunerative Price and Welfare) Bill, 2018 by Shri Kunwar Pushpendra Singh Chandel, M.P.	71 of 2018	A	2 hours
86.	The Prevention of Food Adulteration (Amendment) Bill, 2018 (Amendment of section 2, etc.) by Shri Mullappally Ramachandran, M.P.	134 of 2018	A	2 hours
87.	The Central Sanskrit University Bill, 2018 by Shri Kunwar Pushpendra Singh Chandel, M.P.	46 of 2018	A	2 hours
88.	The Prevention of Bribery in Private Sector Bill, 2018 by Dr. Udit Raj, M.P.	36 of 2018	A	2 hours
89.	The Working Women (Basic facilities and Welfare) Bill, 2018 by Dr. Udit Raj, M.P.	54 of 2018	A	2 hours
90.	The Special Courts for Women Bill, 2018 by Dr. Udit Raj, M.P.	38 of 2018	A	2 hours
91.	The National Agriculture and Farmers Commission Bill, 2018 by Shri Rodmal Nagar, M.P.	77 of 2018	A	2 hours
92.	The Divorcee Women Welfare Bill, 2018 by Dr. Udit Raj, M.P.	37 of 2018	A	2 hours
93.	The Prevention of Torture Bill, 2018 by Shri Om Prakash Yadav, M.P.	57 of 2018	A	2 hours

1	2	3	4	5
94.	The Victims of Terrorism (Provision of Compensation and Welfare Measures) Bill, 2018 by Shri Ramesh Bidhuri, M.P.	92 of 2018	A	2 hours
95.	The Abolition of Child Labour Bill, 2018 by Shri Ramesh Bidhuri, M.P.	93 of 2018	A	2 hours
96.	The Provision of Health Card (For Persons Living Below Poverty Line) Bill, 2018 by Dr. Shrikant E. Shinde, M.P.	98 of 2018	A	2 hours
97.	The Maintenance of Food, Potable Water and Fodder Supplies in Drought Affected Areas, Bill, 2018 by Dr. Shrikant E. Shinde, M.P.	99 of 2018	A	2 hours
98.	The Ocean Thermal Energy Conversion Bill, 2018. by Dr. Shrikant E. Shinde, M.P.	94 of 2018	A	2 hours
99.	The Code of Criminal Procedure (Amendment) Bill, 2018 ( <u>Amendment of the First Schedule</u> ) by Shri Rajendra Agrawal, M.P.	87 of 2018	A	2 hours
100.	The Compulsory Teaching of Environmental Education in Educational Institutions Bill, 2018. by Shri Rajendra Agrawal, M.P.	67 of 2018	A	2 hours
101.	The Child Welfare Bill, 2018. by Shri Jugal Kishore Sharma, M.P.	86 of 2018	A	2 hours
102.	The Farmers' Freedom from Indebtedness Bill, 2018 by Shri Raju Shetti, M.P.	118 of 2018	A	2 hours
103.	The Farmers' Right to Guaranteed Remunerative Minimum Support Prices for Agricultural Commodities Bill, 2018 by Shri Raju Shetti, M.P.	115 of 2018	A	2 hours
104.	The Population (Stabilization and Planning) Bill, 2018. by Shri Sushil Kumar Singh, M.P.	128 of 2018	A	2 hours
105.	The Constitution (Amendment) Bill, 2018 ( <u>Amendment of the Seventh Schedule</u> ) by Shri Tej Pratap Singh Yadav, M.P.	132 of 2018	A	2 hours

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1	2	3	4	5
106.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2018 ( <u>Insertion of new Chapter VA</u> ) by Shri Bhartruhari Mahtab , M.P.	129 of 2018	A	2 hours
107.	The National Council for Professional Social Work Practitioners Bill, 2018 by Prof. Richard Hay, M.P.	130 of 2018	A	2 hours
108.	The Private Schools (Regulation of Fee) Bill, 2018 by Dr. Boora Narsaiah Goud, M.P.	82 of 2018	A	2 hours

## APPENDIX-II

(See para 5 of the Report)  
(List of Bills placed in category 'B' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 2018 ( <u>Amendment of article 84, etc.</u> ) by Shri Asaduddin Owaisi, M.P.	10 of 2018	B	2 hours
2.	The Death Penalty (Abolition) Bill, 2017 by Dr. Shashi Tharoor, M.P.	241 of 2017	B	2 hours
3.	The Cinematograph (Amendment) Bill, 2018 ( <u>Amendment of section 4, etc.</u> ) by Dr. Shashi Tharoor, M.P.	78 of 2018	B	2 hours
4.	The Prevention of Cruelty to Animals (Amendment) Bill, 2018 ( <u>Amendment of section 22</u> ) by Shri Shivaji Adhalrao Patil, M.P.	39 of 2018	B	2 hours
5.	The Constitution (Amendment) Bill, 2017 ( <u>Insertion of new article 21B</u> ) by Shri Nishikant Dubey, M.P.	229 of 2017	B	2 hours
6.	The Indian Diaspora and Education Infrastructure (Brain Drain Cess) Bill, 2017 by Shri Rabindra Kumar Jena, M.P.	206 of 2017	B	2 hours
7.	The Representation of the People (Amendment) Bill, 2017 ( <u>Amendment of section 2, etc.</u> ) by Shri Rabindra Kumar Jena, M.P.	278 of 2017	B	2 hours
8.	The Constitution (Amendment) Bill, 2017 ( <u>Amendment of article 123, etc.</u> ) by Shri Rabindra Kumar Jena, M.P.	212 of 2017	B	2 hours
9.	The Special Marriage (Amendment) Bill, 2018 ( <u>Amendment of section 4</u> ) by Shri Gopal Chinayya Shetty, M.P.	18 of 2018	B	2 hours
10.	The Constitution (Amendment) Bill, 2017 ( <u>Amendment of article 124</u> ) by Shrimati Meenakashi Lekhi, M.P.	209 of 2017	B	2 hours

1	2	3	4	5
11.	The National Green Tribunal (Amendment) Bill, 2017 ( <u>Amendment of section 5, etc.</u> ) by Adv. Joice George, M.P.	194 of 2017	B	2 hours
12.	The Constitution (Amendment) Bill, 2017 ( <u>Amendment of article 19</u> ) by Shri Konda Vishweshwar Reddy, M.P.	213 of 2017	B	2 hours
13.	The Representation of the People (Amendment) Bill, 2017 ( <u>Insertion of new section 75B</u> ) by Shri Ninong Ering, M.P.	167 of 2017	B	2 hours
14.	The Press Council (Amendment) Bill, 2017 ( <u>Amendment of section 2, etc.</u> ) by Shri Ninong Ering, M.P.	223 of 2017	B	2 hours
15.	The Right to Information (Amendment) Bill, 2018 ( <u>Amendment of sections 4 and 18</u> ) by Shri Dushyant Chautala, M.P.	21 of 2018	B	2 hours
16.	The Ancient Monuments Preservation (Amendment) Bill, 2018 ( <u>Insertion of new sections 20D and 20E</u> ) by Shri Mullappally Ramachandran, M.P.	136 of 2018	B	2 hours
17.	The Prevention of Enforced Disappearance Bill, 2018 by Shri Om Prakash Yadav, M.P.	51 of 2018	B	2 hours
18.	The Educational Innovations Commission Bill, 2018 by Shri Om Prakash Yadav, M.P.	81 of 2018	B	2 hours
19.	The Constitution (Amendment) Bill, 2018 ( <u>Amendment of article 75, etc.</u> ) by Shri Rajendra Agrawal, M.P.	65 of 2018	B	2 hours
20.	The Constitution (Amendment) Bill, 2018 ( <u>Amendment of the Eighth Schedule</u> ) by Shri Sushil Kumar Singh, M.P.	112 of 2018	B	2 hours